

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 05th May, 2017

HC.VII-84/2016/ 2078 /A: Smti. Himadri Sarma, trainee in Grade-III of the Assam Judicial Service, undergoing Field Training at the Courts in the District of Kamrup (M), Guwahati, w.e.f. 03.04.2017 is **allowed** to undergo rest of the Field Training **w.e.f. 11.05.2017 to 01.07.2017 at the Courts in the District of Karimganj.**

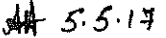
The trainee is to report to the District & Sessions Judge, Karimganj on **11.05.2017** at 10.00 A.M., positively.

The District & Sessions Judge, Karimganj, is to make necessary arrangements for the Field Training of the aforesaid trainee officer.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-84/2016/ 2079 - 2093 /A, dated 05 .05.2017
Copy forwarded for information and necessary action to:

1. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge, Karimganj.
4. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
5. The Research Officer, Judicial Academy, Assam.
6. The Administrative Officer, Judicial Academy, Assam. *He is requested to inform the concerned trainee officer accordingly.*
7. The Secretary, NEJOTI.
8. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
9. Smti. Himadri Sarma, trainee in Grade-III of the Assam Judicial Service.
10. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Judge-in-charge, Training, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
14. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the High Court Website immediately.
15. C.A. to the Registrar General, Gauhati High Court, Guwahati.

 5.5.17
Registrar (Judicial)